

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.10.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7309 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 356 of 2026	Umang Haribhai Thakkar Suspended Director of Dharmadev Infrastructure Ltd. Vs. UG Fincon Advisors LLP and Anr.	Tavish B Prasad
2.	I.A. No. 7313 of 2026 in Contempt Case (AT) No. ____ of 2026 in Comp. App. (AT) (Ins) No. 2370 of 2024	Sanjeev Sangal Vs. Apex Heights Pvt. Ltd. & Ors.	Ishaan Chhaya

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